

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313

IA-2151/2022 IA-2658/2022 IA-1218/2021 IA-174/2023 IA-5552/2022
IA-2627/2021
in
IB-892(ND)/2020

IN THE MATTER OF:

KNL Driveline Parts Pvt. Ltd

.... **APPLICANT/PETITIONER**

Vs.

SPM Automotive Components Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC Code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vishal Ganda, Adv., Ms. Tanya Hasija, Adv., in in
IA 2658/2022, Mr. Gautam Singhal, RP in person
alongwith Mr. Vishal Ganda, Advocate

For the Respondent : Ms. Prachi Johri, Advocate in IA-1218/2021 for R-1

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 30.05.2023.

Sd/-
(Court Officer)